GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJAYA SABHA
UNSTARRED QUESTION NO. 751
TO BE ANSWERED ON 08.02.2022

FACILITIES TO COVID-19 WARRIORS DURING PANDEMIC

751. SMT. CHHAYA VERMA:
SHRI VISHAMBHAR PRASAD NISHAD:
CH. SUKHRAM SINGH YADAV:
SHRI RAM NATH THAKUR:

Will the Minister of HEALTH & FAMILY WELFARE be pleased to state:

(a) Whether it is a fact that some of the dependants of doctors, nurses and corona warriors who died while treating the patients in hospitals during corona period, have still not got the facilities as announced by Government;
(b) The sectors from which the employees termed as corona warrior, during corona period;
(c) Details of the facilities provided to the dependants of corona warriors who died while providing corona treatment; and
(d) The number of corona warriors whose dependants yet remain to be provided the facilities announced in this regard?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE
(**DR BHARATI PRAVIN PAWAR)**

(a) to (d): Health is a State subject. Union Ministry of Health & FW is providing requisite technical, logistic and financial support to the States to enhance preparedness and response capacities against COVID-19 and other public health emergencies. Funding support is also provided to States/UTs through National Health Mission, State Disaster Response Funds (SDRF) and Emergency COVID-19 Response and Preparedness (ECRP) packages.

'Pradhan Mantri Garib Kalyan Package (PMGKP): Insurance Scheme for Health Care Workers Fighting COVID-19' was launched on 30th March 2020 to provide comprehensive personal accident cover of Rs. 50 lakh to 22.12 lakh health care providers including community health workers and private health workers who may have been in direct contact and care of COVID-19 patients and may be at risk of impacted by this.

Also, private hospital staff/retired/ volunteer/local urban bodies/contract/daily wage/ad-hoc/outsourced staff requisitioned by states/central hospitals/autonomous hospitals of central/states/UTs, AIIMS & Institute of National Importance (INI)/hospitals of Central Ministries specifically drafted for care of COVID-19 patients are also covered under the PMGKP. The PMGKP Insurance Scheme for Health Workers Fighting COVID-19 has been extended further for a period of 180 days w.e.f. 20th October, 2021. The implementation of the schemes is primarily coordinated at State level.

Till 31st January 2022, a total of 1616 claims under the scheme have been settled and an amount of Rs. 808 crore has been paid to the families of dependants.

In pursuance of the Hon'ble Supreme Court Judgement dated 30th June 2021, Government of India through National Disaster Management Authority (NDMA) has issued 'Guidelines to provide for ex-gratia assistance to kin of the deceased by COVID-19'. NDMA has recommended an amount of Rs. 50,000/- per deceased, subject to cause of death certified as COVID-19. The ex-gratia assistance is provided by States from State Disaster Response Funds.

In order to provide comprehensive support for children who have lost both their parents due to COVID 19 pandemic, the Ministry of Women and Child Development provides for health insurance, empowers such children through education and equips them for self-sufficient existence with financial support on reaching 23 years of age.

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